

HIGH COURT OF CHHATTISGARH, BILASPUR

Expression of Interest for Translation of Judgments

No. Q-5 /CPC/2023

Bilaspur, dated 26 August 2023

Expression of Interest is invited from willing Retired Judicial Officers, for the work of Translating Judgments from English to Hindi. The engagement will be purely on work performance basis which shall be for one year. The Hon'ble Court may revise or extend the engagement. The selected Retired Judicial Officers shall be required to translate all Reportable Judgments including headnotes, etc. of the Supreme Court of India arising out of Chhattisgarh High Court or other High Court / Reportable Judgments of High Court of Chhattisgarh. They shall be paid, after verification, remuneration as per the norms of the Hon'ble Supreme Court of India i.e. currently Rs. 100 Per Page. This remuneration will be paid only if the translation of the Supreme Court Reportable Judgments are done using "SUVAS" Tool and verified as such.

Last date to submit the application form at office of the Secretary to Monitor Machine Translation Related Activities/ office of the Registrar (Computerization), High Court of Chhattisgarh, is 15 days from the date of uploading on official website of High Court of Chhattisgarh. Further, mere submission of an application shall not confer upon an applicant a vested right to work assignment and in this regard the Hon'ble High Court reserves the right to accept or reject any or all applications without assigning any reason.

14/26/2023
(Sudhir Kumar)
I/c Registrar General

Proforma for Application

Photo

1. Name of the applicant :
2. Father's Name :
3. Last post held :
4. Name of the Court/ Organization
from where superannuated :
5. District :
6. Date of Birth :
7. Gender :
8. Mobile Number :
9. Email Id :
10. Address for Correspondence :
11. Permanent Address :

Declaration: I do hereby declare that all the information mentioned above is true to my best knowledge and belief.

Signature